

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IB-988(ND)/2020

IN THE MATTER OF:

PUNJAB NATIONAL BANK

Vs.

SSK TRADING PVT. LTD. SUDHIR KUMAR SINGH

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC Code 2016

Order delivered on 14.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Sudhir Kumar Singh, Advocate

For the Respondent/CD

: Mr. Kartik Rathi on behalf of Mr. B.S. Nagar, Advocate

For the Intervener

:

ORDER

Counsel for both the sides are present. Counsel for the Corporate Debtor prayed for time for filing short reply. At request, time is enlarged.

List the matter on 23.12.2020.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)